

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs.Meena Satheesh  
Ld.Registrar

Date: 19-07-2017  
Time: 12 Noon

**Court – 2**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.45 of 2017(SZ)	Thenkeeranur Vivasayigal Nala Sangam Rep.,by its Secretary G.Srinivasan, Villupuram District <b>Vs</b> The Union of India Rep.,by its Secretary to Government, Ministry of Environment and Forest, New Delhi and 9 others	M/s.Taours Associates S.Kamalesh Kannan S.Sai Sathya Jith <b>Counsel for Applicant</b> Mr.Syed Nurullah Sheriff for R1 M/s.M.K.Subrmanian & P.Velmani for R2 & R3 M/s. P.T.Ramkumar for R4 to R6 Mrs.H.Yasmeen Ali for R7 Mr.E.Manoharan & V.Malarkodi for R8 to R10	For Reply of R1 to R3, R8 to R10
2	Application No.59 of 2017 (SZ)	Devi Social & Educational Foundation Rep.,by its Managing Trustee Vadapalani, Chennai <b>Vs</b> Director General of Hydrocarbons Noida and 8 others	M/s. Kaushik N Sharma, J.Jeya Sabare Eswaran & K.Usha <b>Counsel for Applicant</b>  Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R4 and R9 Mrs. H.Yasmeen Ali for R5 M/s.D.S.Ekambaram & P.Jayalakshmi for R6 M/s. J.C.Durai Raj,	For Reply of R4,R7 to R9

			A.Kalaiazhagan,G.Balaji Venkateswaran for R7 M/s. King & Patridge M.Vijayan M.Kumaresan for R8	
3	Application No.60 of 2017 (SZ)	M/s.Pudukottai District Vadaku Neduvasal Pakuthi Pasana Vivasagal Nala Sangam Rep.,by its President, Mr.M.Selvaraj Pudukottai District <b>Vs</b> The Secretary Ministry of Petroleum and Natural Gas Government of India, New Delhi and 8 others	M/s.Vaiko, G.Devadoss & R.Senthilselvan <b>Counsel for Applicant</b> Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. King & Patridge M.Vijayan M.Kumaresan for R4 M/s. J.C.Durai Raj, A.Kalaiazhagan,G.Balaji Venkateswaran for R5 M/s. H.Yasmeen Ali for R8	MoA & Reply of R6 , R7,R9  For Reply of R4 & R5
4	Application No. 73 of 2017(SZ)	A.Jayakanthan Cuddalore District <b>Vs</b> M/s. Oil and Natural Gas Corporation Limited, Rep.by its Chairman Cum Managing Director, New Delhi and 7 others	S.Lakshmi D.M.Precilla Jenifer <b>Counsel for Applicant</b>  M/s. M/s. King & Patridge for R1 M/s. Giridharan for R2 M/s. G.M.Syed Nurullah Sheriff for R3 M/s.M.K.Subramanian P.Velmani for R4,R5 Smt. Yasmeen Ali for R6 & R7 Mr.E.Manoharan for R8	Reply of R1 to R4, R5 & R8
5	Application No. 97 of 2017 (SZ)	R.Govindarasu Thanikachalam Nagar <b>Vs</b> Omega Granites Pvt.Ltd., Rep.,by its Chairman, Namakkal District and 2 others	M/s. Gautham S.Raman Maithreyi Canthaswamy Sharma <b>Counsel for Applicant</b>  Mrs. H.Yasmeen Ali for R2 M/s. E.Manoharan M.K.Subramanian P.Velmani for R3	MoA & Reply of R1 Reply of R2 & R3

6	Appeal No.149 of 2016 (SZ)	<p>Puducherry Environment Protection Association, Rep., by its Secretary, K.Irisappan Koodapakkam and Post</p> <p><b>Vs</b></p> <p>Unoin of India, Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 2 others</p>	<p>Yogeshwaran.A Neha Miriam Kurian <b>Counsel for Appellant</b></p> <p>M/s.Syed Nurullah Sheriff for R1</p> <p>M/s.Sathya Bama for R2 M/s.T.Sai Krishnan, B.Lakshmi Nrasimhan, R.Saravana, S.Aji Kumar &amp; K.Kumara Guru for R3</p>	Reply of R1 & R3
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For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar